

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**33/441/ND/2018**

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
29.01.2018**

**NAME OF THE COMPANY: Smt. Padmavathy**

**SECTION OF THE COMPANIES ACT: 441{165}**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

For the Petitioner (s): None

For the Respondent (s): None

**ORDER**

Notice to the ROC returnable on 13<sup>th</sup> February, 2018.



**(Deepa Krishan)  
Member (T)**



**(Ina Malhotra)  
Member (J)**